

I. Notifications of the Ministry of Railways**II. Reports and Accounts (2022-23) of various Corporations and Companies and related papers****III. Reports and Accounts (2022-23) of RSPB, New Delhi; RLDA, New Delhi; and CRIS, New Delhi and related papers**

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Danve Raosaheb Dadarao, I lay on the Table :-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Railways, under Section 199 of the Railways Act, 1989:-

- (1) G.S.R. 321(E), dated the 28th April, 2023, publishing the Railways (Opening for Public Carriage of Passengers) Amendment Rules, 2023, along with Delay Statement.
- (2) G.S.R. 378 (E), dated the 22nd May, 2023, publishing a Corrigendum to the Notification No. G.S.R. 321 (E), dated the 28th April, 2023, along with Delay Statement.
- (3) G.S.R. 633 (E), dated the 29th August, 2023, publishing the Railways (Opening for Public Carriage of Passengers) Second Amendment Rules, 2023, along with Delay Statement.

[Placed in Library. For (1) to (3) See No. L.T. 10941/17/23]

- (4) G.S.R. 870 (E), dated the 30th November, 2023, publishing the Indian Railways (Open Lines) General (Third Amendment) Rules, 2023.

[Placed in Library. See No. L.T. 10409/17/23]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Annual Report and Accounts of the Container Corporation of India Limited (CONCOR), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Performance Review of the above Company, for the year 2022-23.

[Placed in Library. See No. L.T. 10412/17/23]

(ii) (a) Annual Report and Accounts of the Rail Vikas Nigam Limited (RVNL), New Delhi for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Performance Review of the above Company, for the year 2022-23.

[Placed in Library. See No. L.T. 10413/17/23]

(iii) (a) Annual Report and Accounts of the Dedicated Freight Corridor Corporation of India Limited (DFCCIL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10414/17/23]

(iv) (a) Seventh Annual Report and Accounts of the National High Speed Rail Corporation Limited (NHSRCL), New Delhi, for the year 2022-23, together with Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10415/17/23]

(v) (a) Annual Report and Accounts of the NRTU Foundation (NRTU), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Performance Review of the above Company, for the year 2022-23.

[Placed in Library. See No. L.T. 10419/17/23]

(vi) (a) Twentieth Annual Report and Accounts of the Hassan Mangalore Rail Development Company Limited (HMRDC), Bengaluru, Karnataka for the year 2022-23, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above company.

[Placed in Library. See No. L.T. 10416/17/23]

III. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Railway Sports Promotion Board (RSPB), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Performance Review of the above Board, for the year 2022-23.
[Placed in Library. See No. L.T. 10419/17/23]
- (ii) (a) Annual Report and Accounts of the Rail Land Development Authority (RLDA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Authority.
[Placed in Library. See No. L.T. 10420/17/23]
- (iii) (a) Annual Report and Accounts of the Centre for Railway Information Systems (CRIS), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Performance Review of the above Organisation, for the year 2022-23.
[Placed in Library. See No. L.T. 10421/17/23]

Report and Accounts (2022-23) of the CWC, New Delhi; and FCI, New Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Sadhvi Niranjan Jyoti, I lay on the Table—

(i) A copy each (in English and Hindi) of the following papers, under sub-section (11) of Section 31 of the Warehousing Corporations Act, 1962:-

- (a) Sixty-sixth Annual Report and Accounts of the Central Warehousing Corporation (CWC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
(b) Review by Government on the working of the above Corporation.
[Placed in Library. See No. L.T. 10132/17/23]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 35 of the Food Corporations Act, 1964:—

- (a) Annual Report and Accounts of the Food Corporation of India (FCI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Corporation.
[Placed in Library. See No. L.T. 10422/17/23]